GOVERNMENT OF INDIA

MINISTRY OF HOUSING & URBAN AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION No. 2590

TO BE ANSWERED ON AUGUST 09, 2018

FUNDS UNDER AMRUT

No. 2590.   **SHRI HUSAIN DALWAI:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of funds allocated, sanctioned, released and utilised under each component of AMRUT i.e. water supply, sewerage facilities, storm water drains, pedestrian, non-motorised and public transport facilities, parking spaces, enhancing amenity value of cities by creating and upgrading green spaces;

(b) the details of target set and achieved under the scheme for each component;

(c) whether households, without water connection, were provided with new connections, within the sub-component of water-supply; and

(d) if so, the details regarding the number of new water connections provided under the scheme including new water connections provided in slums, State-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF
THE MINISTRY OF HOUSING & URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) &(b).   Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), the Ministry of Housing and Urban Affairs approves the State Annual Action Plans (SAAPs) submitted by the States/Union Territories (UTs) and releases Central Assistance (CA). The Central Assistance is allocated, released and sanctioned State/UT wise and not component or sector wise. Selection, appraisal, approval and implementation of individual projects is done by the concerned State/UT.

…2/-

The Ministry has approved SAAPs for ₹ 77,640 crore for all States/UTs for the entire Mission period, including Central Assistance of ₹ 35,990 crore. The CA is released to States/UTs in three instalments of 20:40:40. First instalment is released immediately on approval of SAAP. Second and third instalments are released on receipt of Utilization Certificates (UCs) for 75% or more of CA released along with the corresponding State share as per Mission guidelines.

Under the Mission, ₹ 7,138 crore has been released to the States/UTs as first instalment of CA for implementation of projects against which Utilization Certificates for ₹ 3,912 crore have been received so far. Second instalment has also been released to the States who have submitted their claims, complete in all respects. So far, the Ministry has released CA of ₹ 13,047 crore to all the States/UTs under AMRUT.

Out of total SAAPs of ₹ 77,640 crore, Detailed Project Reports (DPRs) have been approved for projects worth ₹ 71,982 crore (92.71% of SAAP), out of which projects worth ₹ 46,720 crore are at various stages of implementation including completed projects. Further, for projects costing ₹ 13,362 crore, tenders have been issued.

(c) & (d).   Yes, Sir. So far, 24.34 Lakh new water connections have been given in the Mission cities under AMRUT or through schemes dovetailed with it and funded from other sources. The details are enclosed.

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Annexure in reply to part (d) of Rajya Sabha Unstarred Question No. 2590 due for answer on 09.08.2018

Sl. No.	Name of State / UT	New water tap connections provided in Mission Cities since launch of AMRUT including connections given by dovetailing funds from other sources. (in numbers)
States		
1	Andhra Pradesh	1,32,489
2	Arunachal Pradesh	*
3	Assam	1,300
4	Bihar	46,491
5	Chhattisgarh	81,541
6	Goa	150
7	Gujarat	3,96,698
8	Haryana	88,080
9	Himachal Pradesh	2,500
10	Jammu & Kashmir	6,233
11	Jharkhand	1,68,109
12	Karnataka	*
13	Kerala	81,418
14	Madhya Pradesh	2,68,487
15	Maharashtra	900
16	Manipur	1,874
17	Meghalaya	10,168
18	Mizoram	2,575
19	Nagaland	1,033
20	Odisha	83,329
21	Punjab	1,63,135
22	Rajasthan	2,22,748
23	Sikkim	487
24	Tamil Nadu	368,822
25	Telangana	7,714
26	Tripura	1,155
27	Uttar Pradesh	2,15,083
28	Uttarakhand	15,056
29	West Bengal	36,550
Union Territories (UTs):		
30	Andaman & Nicobar Islands	2,038
31	Chandigarh	14,960
32	Dadra & Nagar Haveli	12,712
33	Daman & Diu	*
34	Delhi	*
35	Lakshadweep	*
36	Puducherry	*
Total		**24,33,835**

Data as on 06.08.2018

* Information not available.